

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 71 of 2013

Dated : 9th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd. ... Appellant(s)**

Versus

Mahya Pradesh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. C.K. Rai for MPERC

ORDER

Post the matter for further hearing on **04.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak